

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

1054-252/ND/2019

IN THE MATTER OF:
Income Tax -6

...PETITIONER

Vs.

M/s MSC ImpexPvt Ltd &Anr.

...RESPONDENT

Section
Under Section 252

Order delivered on 18.12.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Ms. Vibhooti Malhotra, Sr. St. Counsel and Mr. Siddharth Manocha, Advocates

For the Respondent/ Corporate-debtor :Mr. Alok Pandey, AROC

ORDER

Heard the submissions made by the counsel for the petitioner. Counsel for the petitioner seeks time to file the affidavit of service. AROC is present. Post the matter to 16.01.2020.

- S d -

(V.K. Subburaj)
Member (T)

- S d -

(Abni Ranjan Kumar Sinha)
Member (J)